

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO-982
ANSWERED ON -02/12/2024

NON-ALLOCATION OF FUNDS UNDER SAMAGRA SHIKSHA ABHIYAN

982 Shri Abhishek Banerjee:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the funds allotted to States under Samagra Shiksha Abhiyan during the last five years, year-wise and State-wise;
- (b) the reason for not releasing funds to some States including West Bengal under the Scheme; and
- (c) the measures being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a) : The details of the funds allotted to States under Samagra Shiksha Abhiyan during the last five years, year-wise and State-wise is at Annexure.

(b) & (c) : The allocation of Central share to States/UTs under Samagra Shiksha are made as per the Budget Estimates (BE) provided by Department of Expenditure, Ministry of Finance. The financial assistance is provided to States and UTs for implementation of the interventions under Samagra Shiksha. Accordingly, the annual plans under Samagra Shiksha are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme. The funds are released based on the fulfillment of certain conditions such as pace of expenditure, receipt of commensurate State share, audited accounts, statement cumulative State share, statement on outstanding advances, up-to date expenditure statement, furnishing of information as prescribed in the Manual on Financial Management & Procurement and audited utilization certificate of previous year.

The scheme of Samagra Shiksha not only provides support for the implementation of the Right of Children to Free and Compulsory Education Act, 2009 but has also been aligned with the recommendations of National Education Policy (NEP) 2020. The scheme has been

extended for a period of five years i.e., from 2021-22 to 2025-26. The Centrally Sponsored Scheme of Pradhan Mantri Schools for Rising India (PM-SHRI) supplements the efforts of Samagra Shiksha. These schools are to showcase the implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood.

States and UTs are required to sign a Memorandum of Understanding (MoU) with the Department of School Education and Literacy (DoSE&L), Ministry of Education, Government of India, for implementation of PM SHRI scheme. Out of 36 States/UTs, 33 States/UTs have signed the MoU so far. Three States, including West Bengal, have not signed the MoU.

Total amount approved as Proposed Central Share Release to West Bengal under Samagra Shiksha during the last 5 years i.e. 2019-20 to 2023-24 is Rs. 7853.65 Crore. An amount of Rs. 6049.56 Crore has been released to the State during the period.

This Department has launched the PRABANDH (Project Appraisal, Budgeting Achievements and Data Handling) System. One of the important features of the PRABANDH System is updation of Expenditure incurred under the different interventions of the Samagra Shiksha. For this purpose, a data visualization Dashboard has been created in the PRABANDH System for display of monthly status of physical and financial progress under the major interventions of the Samagra Shiksha. Regular follow ups and review meetings are held with the States/UTs ensuring an integrated approach for monitoring and smooth implementation of the schemes.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 982 FOR ANSWER ON 02.12.2024 ASKED BY SHRI ABHISHEK BANERJEE, HON'BLE MEMBER OF PARLIAMENT REGARDING NON-ALLOCATION OF FUNDS UNDER SAMAGRA SHIKSHA ABHIYAN

Details of Central Share allocated to the States / UTs under Samagra Shiksha during last five years:

(Rs in Crore)						
S.No.	Name of the State	2019-20	2020-21	2021-22	2022-23	2023-24
1	A & N Islands	47.35	55.46	56.37	74.02	86.90
2	Andhra Pradesh	1294.75	1348.54	1348.54	1712.59	1775.81
3	Arunachal Pradesh	443.14	442.16	442.16	533.70	576.59
4	Assam	1848.97	1977.03	1977.03	2514.60	2578.10
5	Bihar	3673.91	3827.55	3827.55	5018.87	4991.24
6	Chandigarh	97.51	95.53	100.24	124.23	132.14
7	Chhattisgarh	1039.58	887.90	887.90	1138.33	1157.85
8	Dadra & N. Haveli Daman & Diu	64.09	67.18	67.41	87.94	95.37
9	Delhi	302.64	315.21	315.21	377.27	368.92
10	Goa	17.87	18.61	18.61	29.86	24.27
11	Gujarat	1383.02	1041.84	1009.74	1371.21	1316.74
12	Haryana	775.93	857.56	825.39	963.50	1010.74
13	Himachal Pradesh	558.35	581.66	581.66	738.08	672.19
14	Jammu & Kashmir	1794.14	1472.14	1320.22	1650.60	1721.60
15	Jharkhand	994.02	900.18	900.18	1167.68	1215.45
16	Karnataka	779.08	707.61	707.61	1004.94	922.75
17	Kerala	242.16	252.22	252.22	348.47	328.83
18	Ladakh	42.25	102.04	100.00	123.49	182.49
19	Lakshadweep	8.28	8.26	5.73	7.87	5.75
20	Madhya Pradesh	2828.24	2946.31	2946.31	3727.88	3842.07
21	Maharashtra	1016.22	1013.70	1013.70	1592.90	1317.43
22	Manipur	368.06	382.42	370.43	494.19	483.05
23	Meghalaya	348.65	423.39	305.84	375.15	398.83
24	Mizoram	196.40	233.10	225.60	323.08	344.29
25	Nagaland	246.23	256.24	218.09	281.05	314.28
26	Odisha	1894.84	1497.45	1453.34	1841.08	1895.20
27	Puducherry	14.54	15.14	15.14	19.87	19.74
28	Punjab	521.79	572.10	543.53	719.06	708.78
29	Rajasthan	3190.76	2730.20	2730.20	3452.20	3560.25
30	Sikkim	96.17	127.49	122.49	151.76	159.73
31	Tamil Nadu	1801.73	1649.96	1649.96	2117.60	2090.77
32	Telangana	1095.25	880.61	880.61	1143.86	1148.35
33	Tripura	312.11	426.43	318.20	387.41	414.94
34	Uttar Pradesh	5609.35	5533.09	5123.11	6261.80	6578.75
35	Uttarakhand	818.16	787.73	672.63	844.44	686.30
36	West Bengal	1635.25	1338.77	1338.77	1773.38	1767.48
	Total	37400.76	35772.81	34671.73	44493.94	44893.96
